

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:889

ANSWERED ON:02.03.2010

ILLEGAL PARKING LOTS

Gowda Shri D.B. Chandre;Jeyadural Shri S. R.

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has received any complaints with regard to mrunning of illegal parking lots in connivance with police and NDMC personnel in various parts of the NCT of Delhi;

(b) if so, the total number of such complaints received during each of the last three years and the current year; and

(c) the action taken by the Government against the accused personnel and the steps taken to check the same?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) & (b): Yes, Madam, The total number of such complaints received by the New Delhi Municipal council (NDMC) during each of the last three year and the current year is as under:

Year Complaints

2007 Nil

2008 1

2009 1

2010 Nil

In addition, Delhi Police also registered a case in the year 2008 against one of its officials for demanding bribe for parking of vehicles in the NDMC area.

(c): With regard to the complaint received by the NDMC in the year 2008, the NDMC has directed all the area Enforcement Inspectors to tow away the vehicles found unauthorisedly parked and to initiate proceedings for imposition of penalty against the erring contractors. The complaint received by the NDMC in the year 2009 was investigated and it was concluded that the parking lot was being used within the permissible area. As regards the case registered by Delhi Police, as mentioned in reply to part (a) and (b), Delhi Police has informed that the concerned official was arrested and placed under suspension.